

To

**The Registrar General,
High Court of Himachal Pradesh, Shimla- 171001.**

Subject:- **Constitution of District Court Computer Committees and nomination of Nodal Officer for each Court Complex- Revised information thereof.**

Sir,

“Jai Hind”

I have the honour to refer to the Registry letter No. HHC.1(5-Comp./E.Courts Project/Meeting)/2008/II-4670 dated 11.02.2015 on the subject cited above. In this regard, I am to submit the following District Court Computer Committee and one Nodal Officer for each Court Complex duly constituted for this Civil and Sessions Division as per the mandate of Paras 3(a) (iii) & (iv) of the Policy and action plan Document of Phase II of the eCourts Project:-


District Court Computer Committee(DCCC)

Sr. No.	Designation
1.	Additional District & Sessions Judge, Sirmaur District at Nahan, H.P.
2.	Civil Judge(Sr.Div.)-cum-CJM, Sirmaur District at Nahan, H.P..
3.	Civil Judge(Jr.Div.)-cum-JMIC-, Sirmaur District at Nahan. H.P..
4.	District System Administrator(Sh. Bhupinder Singh, Cri. Ahlmad, o/o D&SJ, Nahan, Shri Suresh Kumar, Nazir, o/o ACJM, Court No. I, Paonta sahib, Sh. Joginder Singh, Reader o/o JMIC, Court No.II, Paonta sahib and Sh. Vikrant Singh, Copyist, o/o ACJM, Court No. I, Paonta sahib).
5.	System Administrator (Sh.Sandeep Kashyap, Nazir o/o JMIC, Nahan and Ms. Anu, Criminal Ahlmad office of CJM, Nahan.

Nodal Officer For every Court Complex.

Sr. No.	Designation	Judicial Courts Complex
1.	Civil Judge(Sr.Div.)-cum-CJM, Nahan.	Nahan
2.	Civil Judge(Sr.Div.)-cum-ACJM, Court No.I Paonta Sahib	Paonta Sahib
3.	Civil Judge(Jr.Div.)-cum-JMIC, Rajgarh	Rajgarh
4.	Civil Judge(Jr.Div.)-cum-JMIC, Rajgarh	Sarahan.


Yours faithfully,


**District and Sessions Judge,
Sirmaur District at Nahan, H.P.**

Endst.No. As above. 4684-4690 Dated 16-9-15

Copy forwarded for information and Necessary action to

1. All the Judicial Officer in Civil and Sessions Division, Simaur District at Nahan, H.P.
2. The District System Administrators, for information and Necessary action.
3. The System Administrators, for information and Necessary action.


**District and Sessions Judge,
Sirmaur District at Nahan, H.P.**

c/c